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स्टेट्स में आती हैं या अन्य-अन्य स्टेट्स में आती हैं, वे न आयें। सेंट्रल गवर्नमेंट को मेरा एक ही सुझाव है कि सेंट्रल गवर्नमेंट और स्टेट गवर्नमेंट्स मिलकर इसमें अच्छे से कार्रवाई करें, higher penalties लगायें, middlemen और brick kiln operators के against strict action लें। यह चलता ही रहेगा, कभी बाढ़, कभी famine, लोग जाते ही रहेंगे। इसके लिए कोशिश करनी पड़ेगी और इसको स्टेटों में करने के वास्ते, देखने के वास्ते एक strict legal mechanism और implementation होना चाहिए, जिससे वे जबर्दस्ती बांध कर रखे न जाएं।

महोदय, मैं यही अर्ज़ करूंगा कि इसमें केन्द्र सरकार और राज्य सरकार मिल कर अच्छी कार्रवाई करें। धन्यवाद।

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश)ः सर, मैं स्वयं को इस विषय से संबद्ध करते हुए कहना चाहती हूँ कि कुछ दिनों पहले एक मामला ...(व्यवधान)... जिसमें 15 लेबर्स को bounded labour से रिहा किया गया।

MR. DEPUTY CHAIRMAN: You just associate yourself.

SHRI DILIP KUMAR TIRKEY (Odisha): Sir, I associate myself with the issue raised by the hon. Member.

SHRI K. T. S. TULSI (Nominated): Sir, I associate myself with the issue raised by the hon. Member.

SHRI D. BANDYOPADHYAY (West Bengal): Sir, I associate myself with the issue raised by the hon. Member.

Problems being faced by Gulf returnees

SHRI M.P. ACHUTHAN (Kerala): Sir, I want to draw the attention of this august House to the problems faced by NRIs in Gulf countries. When we talk about NRIs, we generally think that they are rich people getting a lot of money. But a vast majority of the people working in Gulf countries is poor labourers, low income labourers, and staying in labour camps. But they are remitting millions of rupees to our country. The total remittances by NRIs last year amounted to 75 billion dollars. We can imagine the contribution of NRIs to our foreign exchange. But our Government and the society, as a whole, are taking a negative attitude towards them. There are many problems being faced by them. I would only confine myself to two problems. One is rehabilitation of workers coming back to India. Due to the Localisation Policy of Gulf countries, we cannot blame them for that. For instance, because of the Nitaqat Act of Saudi Arabia, lakhs of people have to come back. But there is no rehabilitation programme for them. Yesterday I got a reply from the hon. Minister that it is the responsibility of State Governments. The Central Government has no concern or programme for their rehabilitation. I humbly

[Shri M.P. Achuthan]

request to Government that a fund of ₹1,000 crores must be allotted for the rehabilitation of people coming back...

MR. DEPUTY CHAIRMAN: The Minister should listen.

SHRI M.P. ACHUTHAN: Sir, the people are in distress. The Kerala Government tried to implement a programme. More than 40,000 applications were received but only 200 people got the subsidy from the State Government. This is because the State Government cannot bear it. It is the responsibility of the Central Government because we are getting billions of dollars as foreign exchange.

Sir, another thing is the exorbitant rate of air fare...

MR. DEPUTY CHAIRMAN: I myself have commented on that.

SHRI M.P. ACHUTHAN: The summer vacation is coming soon, and the Airlines, including the Air India, have increased the air fares by three or four times. The Government of India must instruct the Air India to reduce the exorbitant rate and ensure that the normal fares are enforced. So, these are the two important issues. Every day we talk about NRIs and their contribution to our country but we are just neglecting them. So, the Government should kindly take action in this regard.

SHRI P. RAJEEVE (Kerala): Sir, I associate myself with the issue raised by the hon. Member.

SHRI D. RAJA (Tamil Nadu): Sir, I associate myself with the issue raised by the hon. Member.

SHRI K.N. BALAGOPAL (Kerala): Sir, I associate myself with the issue raised by the hon. Member.

SHRI C.P. NARAYANAN (Kerala): Sir, I associate myself with the issue raised by the hon. Member.

SHRI RONALD SAPA TLAU (Mizroam): Sir, I associate myself with the issue raised by the hon. Member.

Use of Aadhaar Cards as proof of address for procuring new SIM cards

श्री के.सी. त्यागी (बिहार)ः डिप्टी चेयरमैन सर, आपके और चेयरमैन साहब के साथ कई माननीय सदस्यों ने अपनी चिंता व्यक्त की कि ज़ीरो आवर में जो सवाल उठाए जाते हैं, कई महत्वपूर्ण